

HUDCO Plan for IX Five Year Plan

376. SHRIMADAN PATIL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Housing and Urban Development Corporation (HUDCO) have any expansion programme during the Ninth Five Year Plan period;

(b) if so, the details thereof, State-wise;

(c) the total amount disbursed by HUDCO for housing and infrastructure during the last three years, year-wise and state-wise; and

(d) the details of project carried out by the HUDCO in the State of Maharashtra during the above period ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G.VENKATARAMAN) : (a) Yes, Sir. HUDCO's Corporate Plan envisages targets of loan sanction and release during

9th Five Year Plan period as Rs.14,175.50 crores and Rs. 22,698.54 crores respectively. The corresponding actual figures for the 8th Five Year Plan period were Rs.8679.61 crores and Rs.5764 crores respectively.

(b) State-wise loan allocation for housing schemes is made by HUDCO at the beginning of each financial year on the basis of area/population of the respective States and past performance. State-wise loan allocation for housing during 1997-98 *vis-a-vis* allocations and actual sanctions during last three years is given in Statement-I. Infrastructure schemes are sanctioned as per demand received from States and available resources.

(c) A Statement indicating year-wise and state-wise loan amount disbursed by HUDCO during the last three years is given in Statement-II.

(d) The details of loan sanctioned by HUDCO to state agencies during the last three years in Maharashtra are as under :

*Housing Scheme**Category-Wise Loan Sanction*

(Rs. in crores)

Year	EWS (Rural)	EWS (Urban)	LIG	MIG	HIG Others	Urban Infrastructure	Remuneration	Total
1994-95	9.75	8.81	18.52	20.83	2.29	15.98	-	73.89
1995-96	-	2.33	8.36	18.05	9.36	37.53	-	75.63
1996-97	-	5.15	-	0.08	15.76	-	29.83	20.80
1997-98 (As on 31.10.97)	-	0.23	0.94	9.36	5.54	-	7.40	23.47

Statement-I*Loan Sanction/Allocation for Housing 1994-95 to 1997-98*

(Rs. in crores)

States	1994-95		1995-96		1996-97		1997-98
	Loan Allo.	Loan Sanc.	Loan Allo.	Loan Sanc.	Loan Allo.	Loan Sanc.	Allocation
1	2	3	4	5	6	7	8
Andhra Pradesh	65.19	63.73	71.85	76.63	118.85	202.18	117.56
Arunachal Pradesh	0.51	0.00	0.28	0.00	0.40	0.00	1.56
Assam	22.21	23.74	44.20	35.65	17.93	33.04	70.55
Bihar	50.07	11.75	34.35	26.32	46.45	49.59	53.32
Goa	2.19	9.00	1.17	0.42	1.36	0.85	1.44

1	2	3	4	5	6	7	8
Gujarat	60.26	57.38	66.71	46.00	56.15	47.39	66.54
Haryana	13.06	19.38	41.21	56.07	17.52	17.45	29.94
Himachal Pradesh	3.71	5.74	7.23	34.08	10.49	20.16	15.21
Jammu & Kashmir	11.02	1.30	13.60	13.67	14.86	0.89	15.20
Karnataka	53.08	82.47	44.92	92.84	89.29	81.89	95.66
Kerala	27.15	69.89	85.47	118.51	83.81	177.79	70.17
Madhya Pradesh	70.05	60.04	77.26	74.64	92.36	77.60	184.24
Maharashtra	101.00	73.92	54.25	38.17	75.12	41.79	76.38
Manipur	4.66	6.06	2.56	5.77	12.30	39.65	17.42
Mizoram	6.03	0.00	3.31	5.26	6.30	5.38	15.72
Meghalaya	3.08	13.49	2.01	0.94	3.75	5.74	8.87
Nagaland	2.74	5.77	1.89	0.00	6.83	5.89	9.42
Orissa	27.73	37.83	31.29	18.74	31.26	33.90	85.99
Punjab	19.98	28.98	30.78	8.21	22.92	31.10	30.89
Rajasthan	56.05	55.57	55.35	75.10	76.09	90.46	79.26
Sikkim	0.20	9.49	0.11	6.50	0.12	7.14	0.56
Tamil Nadu	77.20	121.48	141.73	159.88	137.33	186.88	133.20
Tripura	2.90	0.27	1.65	0.73	2.30	0.09	7.94
Uttar Pradesh	93.12	66.77	50.27	57.58	83.53	101.74	80.77
West Bengal	54.25	36.04	52.28	38.30	57.18	48.35	49.76
A & N Islands	0.43	0.00	0.22	1.49	0.25	0.00	1.35
Chandigarh	1.48	0.00	2.87	0.00	0.88	0.00	0.93
Dadar & Nagar Haveli	0.08	0.00	0.05	0.00	0.06	0.00	0.06
Delhi	15.96	0.70	9.61	0.00	11.17	1.84	18.88
Lakshdweep	0.11	0.00	0.07	0.00	0.08	0.00	0.08
Pondicherry	1.50	0.00	0.84	0.00	0.98	0.00	0.04
Daman & Diu	0.00	0.00	0.08	0.00	0.09	0.00	0.09
Total	847.00	859.96	929.50	991.50	1078.01	1308.78	1340.01

Statement-II

Year-wise and state-wise Loan released during the last three years

States	1994-95	1995-96	1996-97
A & N Islands	0.00	0.57	0.74
Andhra Pradesh	80.55	82.16	194.92
Arunachal Pradesh	0.00	0.00	0.00
Assam	23.19	20.04	19.86
Bihar	3.94	15.46	24.29
Chandigarh	0.05	0.00	0.00
Daman & Diu	0.00	0.00	0.00
Delhi	0.38	110.83	108.12
Dadra & Nagar Haveli	0.00	0.00	0.00
Goa	0.00	1.95	0.30
Gujarat	41.43	35.44	46.72
Himachal Pradesh	4.72	20.44	20.67
Haryana	22.60	18.37	22.10
Jammu & Kashmir	6.59	5.44	43.92
Kerala	134.42	144.31	241.71
Karnataka	158.54	222.76	194.55
Lakshdweep	0.00	0.00	0.00
Meghalaya	0.58	4.06	11.48
Maharashtra	85.91	91.62	112.91
Manipur	3.74	3.35	15.59
Madhya Pradesh	35.06	39.21	40.81
Mizoram	2.18	3.35	8.60
Nagaland	7.21	2.18	4.90
Orissa	54.99	24.96	21.16
Pondicherry	0.00	0.00	0.00
Punjab	68.67	35.61	23.19
Rajasthan	63.73	66.59	83.44
Sikkim	4.44	12.82	4.67
Tamil Nadu	184.44	196.16	236.74
Tripura	0.68	0.30	0.14
Uttar Pradesh	75.51	39.96	43.32
West Bengal	58.03	43.86	40.12
Total	1121.58	1241.80	1539.97

Problems faced by AI and IA

377. SHRIMATI VASUNDHARA RAJE : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the problems that are being faced by Air India and the Indian Airlines at present;

(b) the measure needed to be adopted to overcome those hurdles in order to make these airlines more competitive;

(c) whether any action plan has been formulated by Air India or Indian Airlines in the matter ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) to (d) Air India has been facing financial problems due to increase in expenditure on account of interest and depreciation on new aircraft, reduction in yield due to increased competition and cost of operations, increased landing, handling and navigational charges, etc.

Government have recently constituted a Committee of Experts under the Chairmanship of Dr. Vijay Kelkar, Chairman, Tariff Commission to undertake a comprehensive examination of the reasons for the losses and to develop strategies for turning around the company. In the meantime Air India has taken various measures to improve its financial health such as restructuring of its operations, intensification of marketing efforts, increase in fares, etc.

Indian Airlines has been facing financial problems due to grounding of A320 fleet, entry of private airlines on trunk routes, exodus of pilots, increase in operational costs etc.

A Committee of Experts was set up to examine the reasons for losses in Indian Airlines and to formulate a turn-around strategy. The Committee has since submitted its report and its recommendations are under examination.

[Translation]

Removal of Encroachments by NDMC

378. DR. BALIRAM : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether New Delhi Municipal Council has removed illegal encroachments from the roads and pavements in Udyan Marg and old R.K. Ashram Marg in Gole Market, New Delhi during September, 1997;

(b) if so, whether these have been re-occupied in connivance with the employees; and